

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 202 of 2013 &
IA No. IA No. 284 of 2013

Dated : 11th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s): Mr. Buddy A Ranganadhan for MERC
Mr. Jayant Kulkarni for MSLDC
Mr. S.S. Mahboob
Mr. Mahmood Khan
Mr. Aditya Panda for R-1

ORDER

Mr. Aditya Panda undertakes to file vakalatnama on behalf of Respondent no.1. He requests for some time to file reply. Accordingly, he is directed to file reply on or before 6.11.2013 after serving copy on the other side. The Learned Counsel for the State Commission is also directed to file reply on or before 6.11.2013 after serving copy on the other side.

Post the matter on **08.11.2013.**

(V.J. Talwar)
Technical Member
mk/vt

(Justice M. Karpaga Vinayagam)
Chairperson